

[English]

Study Report about Radiation around Indian Rare Earths Ltd. Alwaye

4761. SHRI P.A. ANTONY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have come across the latest study reports about growing radiation and growth of cancer rate in and around the Indian Rare Earths Ltd. Alwaye, Kerala;

(b) if so, the details thereof; and

(c) the steps taken to prevent such dangerous developments and allay the apprehensions of people?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) and (b). Government has seen a study report on the occupational health hazards at Indian Rare Earth's Ltd., Alwaye, conducted by Kerala Sasthra Sahitya Parishat, Trichur. Investigations conducted by the Government have, however, revealed that workers of Indian Rare Earths Ltd. have not contracted cancer, as a consequence of their work environment. The study appears to have relied upon inaccurate and incomplete information.

(c) The workers of IRE are subject to annual medical check up. The company ensures that workers are not exposed to radiation beyond the levels specified by the Safety Review Committee of the Department of Atomic Energy which stipulates the levels in accordance with the standards laid down by the International Committee on Radiological Protection. The IRE Management have, contradicted the allegations

made through the medium of Newspapers. In spite of this, the issue has been raised again and again by concerned groups. In order to allay the apprehensions of the people, Government has appointed a Committee of specialists to carry out an independent study and the report of the Committee is awaited.

Fraud in State Bank of Indore, Amana Branch In Madhya Pradesh

4762. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a case of fraud involving about 55 lakhs was detected in State Bank of Indore, Amana Branch, District Dewas in Madhya Pradesh;

(b) if so, the details thereof and the number of employees found guilty; and

(c) the present position of the case?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Reserve Bank of India (RBI) has reported that two cases of fraud, involving amounts of Rs. 119.46 lakhs and of Rs. 12.85 lakhs were detected in State Bank of Indore, Amana Branch, District Dewas in Madhya Pradesh, on 8.8.77 and 12.9.84 respectively. RBI has further reported that in the first case the fraud had been committed by the party by manipulation in the hypothecation stock statement and disposal of hypothecated stocks without crediting the proceeds thereof to the account and that the funds had been utilised by the party for:

(a) Project over-run/acquisition of fixed assets;

(b) losses during gestation period;

(c) operational cash losses; and

(d) investment in associate concern.

No staff involvement was noted by State Bank of Indore in this case. The Bank has, however, been advised by the RBI to place this case before its Board of Directors.

In so far as the second case is concerned, State Bank of Indore has reported that the Police, with whom it had lodged a complaint against the party for unauthorised removal of stocks, have submitted a Revision Petition which is pending in the Court. The Bank has further reported that the civil suit filed by it against the party for the recovery of its dues is also pending before the Court. In the meantime, the Bank has cautioned the concerned officials for the procedural lapses committed by them in this case.

[*Translation*]

Smuggling of Uranium

4763. SHRI SHIV PRASAD SAHU:
DR. D.N. REDDY:
SHRI PRATAPRAO B. BHOSALE:
SHRI C. JANGA REDDY:
SHRI SRI HARI RAO:

Will the PRIME MINISTER be pleased to state:

(a) the frequency of the cases of theft and smuggling of uranium from Jaduguda Uranium Mines in Chaibasa district of Bihar for being smuggled into China and Pakistan; and

(b) if so, the measures being taken by Government to effectively stop this illegal activity?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRON-

ICS AND SPACE (SHRI K.R. NARAYANAN): (a) No case of theft and smuggling of Uranium Concentrate from Jaduguda Uranium Mines in Chaibasa District of Bihar has been established so far.

(b) Strict Security measures exist in the Uranium Mine and Mill Complex at Jaduguda under Central Industrial Security Force personnel who are on duty round the clock. The place where the final product comes out from the plant is fenced and guarded by CISF personnel in all the three shifts to prevent theft of uranium from Jaduguda Mill.

[*English*]

Consumer Price Index

4764. SHRI HAFIZ MOHD. SIDDIQ:
SHRI KAMLA PRASAD
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) the number of points added to the consumer price index from 1.7.86 to 31.7.87;

(b) the number of Dearness Allowances sanctioned to the Government employees from 1.7.86 to 31.7.87 and at what rate;

(c) the number of DAs that are due, from when and at what rate;

(d) whether the new consumer price index has been introduced; and

(e) if so, from when?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) The All India Consumer Price